



Government of Jammu and Kashmir  
Labour & Employment Department  
Civil Secretariat, Srinagar.

Notification

Srinagar, the 12<sup>th</sup> July, 2019

**3:-446** In exercise of the powers conferred by sub-section (3) of section 18 of Building and Other Construction Worker's (Regulation of Employment and Conditions of Service) Act, 1996 (27 of 1996, Central Act) and in supersession of notification SRO 355 dated 07.10.2015 and notification SRO 61 dated 02.02.2018 Government Order No. 01-L&E of 2019 dated 04.01.2019, the Government hereby appoint the following persons as Chairperson and Members of the Jammu Kashmir Building and Other Construction Workers Welfare Board; namely:-

1	Advisor to the Hon'ble Governor for Labour & Employment Department,	Chairperson
<b>Central Government Nominee</b>		
2	Welfare Commissioner (HQ), Ministry of Labour & Employment, Govt. of India, New Delhi.	Member
<b>Members representing the State Government</b>		
3	Administrative Secretary to Government, Finance Department	Member
4	Administrative Secretary to Government, Labour & Employment Department	Member
5	Administrative Secretary to Government, Social Welfare Department	Member
6	Administrative Secretary to Government, Department of Law, Justice & Parliamentary Affairs	Member
7	Labour Commissioner/Chief Inspector of Inspections under Building and Other Construction Workers (RE&CS) Act, 1996.	Member

**Members representing Employers/Principal Employers**

8	Administrative Secretary to Government, Housing & Urban Development Department.	Member
9	Administrative Secretary to Government, Power Development Department.	Member
10	Administrative Secretary to Government, PW (R&B) Department	Member
11	Administrative Secretary to Government, P.H.E, Irrigation & Flood Control Department.	Member
12	Administrative Secretary to Government, Department of Rural Development and Panchayati Raj.	Member

**Members representing Building Workers**

13	Representative from all J&K Masons, Carpenters, Painters, Plumber, Electricians & Labour Union, Srinagar.	Member
14	Representative from Shopian Construction Workers/Labour Union, Shopian	Member
15	Representative from Bharatiya Mazdoor Sangh, Jammu.	Member
16	Representative from Mazdoor Dastkar Union, Jammu	Member
17	Representative from Ladakh Women Alliance, Ladakh	Member

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Saurabh Bhagat)IAS**  
**Commissioner/Secretary to the Government,**

L&E/Lab/01/2013

Dated:- 12 -07-2019

y to the:-

1. Secretary to Government of India, Ministry of Labour & Employment, Shram Shakti Bhawan, New Delhi.
2. Director General, Labour & Employment, Government of India, New Delhi.
3. Welfare Commissioner (HQ), Ministry of Labour & Employment, Govt. of India, New Delhi.
4. Principal Secretary to the Hon'ble Governor, J&K
5. All Administrative Secretaries.
5. Divisional Commissioner, Jammu/Kashmir.
7. Secretary, Legislative Assembly/Council.
3. All Heads of Departments
1. Director Information, J&K, Srinagar with the request to publish the notification in leading english dailies one each from Jammu/Kashmir.

10. All Deputy Commissioners.
11. OSD to the Advisor (G) to the Hon'ble Governor, J&K for Labour & Employment.
12. General Manager, Government Press, Srinagar for publication of the notification in the next issue of the Government Gazette.
13. Chief Inspector of Factories, Labour Department, J&K, Srinagar.
14. Chief Engineer (R&B), Srinagar.
15. CEO/Secretary, J&K, Building & Other Construction Workers Welfare Board, Srinagar.
16. Concerned Members.
17. Pvt. Secretary to Commissioner/Secretary to the Government, Labour and Employment Department for information of the Commr./Secy. (L&E).
18. SRO file (w.2.s.c).
19. I/c Website, Labour & Employment Department.
20. Stock file.

*Jyoti Raina*

**(Jyoti Raina)**

**Under Secretary to the Government**

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